

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII 242/2010/154/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 10th January, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/169/2022, dtd 07.01.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at your own cost, from the evening of 12.01.2022 till the morning of 17.01.2022**, as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. **VII242/2010/ 155 /A**, dated , 10 - 01 - 2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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